

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:851

ANSWERED ON:22.11.2007

WELFARE OF DENOTIFIED NOMADIC AND SEMI NOMADIC TRIBES

Jawale Shri Haribhau Madhav

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether in the meeting of Forum of SC/ST Members of Parliament held on May 22, 2006 in the Planning Commission under the Chairmanship of Deputy Chairman, Planning Commission, the issues of De-notified Tribes(DNTs) were discussed and the need for their upliftment was felt;
- (b) if so, the details thereof;
- (c) whether the Government has received representations/requests for making a provision of separate Sub-Plan for the welfare of De-notified, Nomadic, Semi-nomadic Tribes and Banjaras in Eleventh Five Year Plan;
- (d) if so, the details thereof alongwith the action taken thereon;
- (e) whether the Government has also received representations for making a separate budget provision for upliftment and betterment of DNTs; and
- (f) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) & (b) Yes, Sir. It was inter-alia mentioned in the meeting that Mid Term Appraisal of the Tenth Five-Year-Plan by the Planning Commission had highlighted problems faced by DNTs.
- (c) to (f) The representations have been received. To study the developmental aspects of Denotified Tribes, Nomadic and Semi-Nomadic Tribes, a National Commission has been set up.